

19

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/410/ (IB)/2017  
NAME OF THE PETITIONER(S) : LILLY MARITIME PVT LTD  
NAME OF THE RESPONDENT(S) : MEKA DREDGING CO PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	B. GIRIDHARA RAO	Counsel for Petitioner	B. Giridhar
2.	Adith Narayan.V.	Counsel of Respondent	<u>Adith</u>

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that the settlement talks between the parties are in progress and prayed time for making submissions in regard to the final outcome of the same. Time extended at the request of both the counsel. Put up on 27.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy  
Member (Judicial)